

during the financial year. However, rate of interest on GPF is generally fixed after taking into consideration the average secondary market yields on government securities of similar maturity.

#### **Formation of a system for analysing borrowings**

†212. SHRI ANIL MADHAV DAVE: Will the Minister of FINANCE be pleased to state:

(a) whether there is any system in place in the department to analyse the need of taking loan from International Monetary Fund, World Bank and various financial institutions, their usage and profit and loss occurred from it;

(b) if so, the separate analysis of loan taken during the last three years;

(c) if not, whether it is proposed to create such a system; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Projects posed to Multilateral Financial Institutions such as World Bank etc. are based on Development Objectives rather than profit and loss scenarios applicable to commercial projects.

(b) to (d) Does not arise.

#### **Impact of CDR of private companies on PSU Banks**

213. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Government is aware that PSU banks are incurring significant write-offs and losses due to Corporate Debt Restructuring (CDR) of private companies that are defaulting on their loans;

(b) if so, the details of the norms for such CDRs and the quantum of CDRs for private companies in the last three years, year-wise; and

(c) the details of impact on the bottomline of PSU banks as a consequence of such CDRs from write-offs of interest/ loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (c) Corporate Debt Restructuring (CDR) mechanism, under the guidance of the Reserve

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†Original notice of the question was received in Hindi.